

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:74

ANSWERED ON:13.03.2012

DECONTROL OF SUGAR SECTOR

Jawale Shri Haribhau Madhav;Lingam Shri P.;Reddy Shri Magunta Srinivasulu;Roy Shri Arjun;Singh Shri Bhola;Yadav Shri Dinesh Chandra

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to decontrol/deregulate the sugar sector and discontinue the system of levy quota in view of the losses being suffered by the sugar mills;
- (b) if so, the details thereof and the manner in which the Government proposes to arrange sugar for its welfare schemes;
- (c) whether the Government has set up a high level committee to examine the proposal; and
- (d) if so, the details thereof and the time by which it is likely to submit its report?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): No such decision has been taken by the Government.

(b): Does not arise.

(c) & (d): Yes, Madam. A committee under the Chairmanship of Dr. C. Rangarajan, Chairman, Economic Advisory Council (EAC) to Prime Minister has been constituted on 20.01.2012 to look into all the issues of deregulation of sugar sector. No time limit has been fixed for the Committee to submit its report.